

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 90 OF 2019 &
IA NO. 426 OF 2019**

Dated: 23rd May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Bhadreshwar Vidyut Private LimitedAppellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Ashish singh
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

Admit.

List this matter for hearing on IA for interim relief on **11.07.2019**.

Interim order, if any, shall continue till the next date of hearing i.e.

11.07.2019.

**(Ravindra Kumar Verma)
Technical Member**

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**(Justice Manjula Chellur)
Chairperson**